



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the following matters adjourned in the Court-III on 15.12.2023.

The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 915 of 2023 (PH)	Anchor Leasing Pvt. Ltd. Vs. Sejal Realty and Infrastructure Ltd.	15.12.2023	09.01.2024
2.	Comp. App. (AT) No. 89 & 90 of 2022 (PH)	Somabhai Damodardas Patel & Ors. Vs. Lincoln Parenteral Ltd.	15.12.2023	29.01.2024

By order of Hon'ble Chairperson

-Sd/-

Registrar